

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **07th** day of **March**, 2018

Present :

Hon'ble Dr. Murtaza Ali, Member-J
Hon'ble Mr. Gokul Chandra Pati, Member-A

CCP/330/00213/2017
in
Original Application No.437 of 2017

Govind Pandey, S/o Late Rama Shankar Pandey, R/o House No.221/C, Shatabadipuram, Near Fatima Hospital, Padari Bazar, District-Gorakhpur.

.....Applicant.

By Advocate – Shri Sudhanshu Pandey

V E R S U S

Shri Manoj Kumar Pandey, Divisional Railway Manager (P), North Eastern Railway, Varanasi.

.....Respondent.

By Advocate : Shri P.K. Pandey

O R D E R

By Hon'ble Dr. Murtaza Ali, Member-J :

Learned counsel for the applicant submitted that order of this Tribunal has already been complied with and therefore

he does not wish to press this contempt petition. Accordingly, the contempt petition is dismissed. Notice is discharged.

Member-A

Member-J

RKM/